NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 122/14

PETITION NUMBER

: TP 3 | 17

NAME OF THE PETITIONER(S)

: ASIA (CHENNAI) ENCINCERINA COMPANY NT. LTD.

NAME OF THE RESPONDENT(S)

: CHINCHOLT SUCIAR AND BIOT INDUSTRIES LTD.

UNDER SECTION

: 433(e)(f)

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

ANUPARNA B

ADVOCATE FOR PETITIONER,

KEERTHI HEGOE

9945344 668

Advocate for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notice on the respondents by collecting notices from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)